

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2363
ANSWERED ON 13TH MARCH, 2025**

TOLL GATES ON NATIONAL HIGHWAYS IN ASSAM

2363. SHRI KAMAKHYA PRASAD TASA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of the total Toll Gates operating in Assam, location-wise along with the name of agency operating it;**
- (b) the requirements/criteria for setting up of a Toll Gate;**
- (c) whether Toll Gates of Assam fulfill all the mandatory requirements, if so, the details thereof; and**
- (d) if not, whether there are any shortcomings, if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The details of the user fee plazas operational on National Highways in the state of Assam are at Annexure.**
- (b) to (d) All user fee plazas are established on National Highways following the respective notifications published in the Gazette of India, in accordance with the provisions of the National Highways Fee (Determination of Rates and Collection) Rules, 2008, and the Concession Agreement.**

User-fee Plazas on National Highways are established based on the length of each project package, minimum diversion of traffic, availability of land for construction of Plaza building and other amenities, distance from the Municipal limits, provisions of the NH Fee Rules 2008, etc. However, user fee is collected at the Fee Plaza depending on the project influence length of respective fee plaza, and not on its specific location within the project influence length.

The fee plazas in the state of Assam are also established following the NH Fee Rules, 2008 and respective contract agreement.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2363 FOR ANSWER ON 13.03.2025 ASKED BY SHRI KAMAKHYA PRASAD TASA REGARDING TOLL GATES ON NATIONAL HIGHWAYS IN ASSAM.

The details of the user fee plazas operational on National Highways in the state of Assam:

Sl. No.	Name of user fee plaza	NH section	District	Name of the Agency
1	Telipara at Km 8.390	Bijni to West Bengal Border section from Km. 30.000 to km 0.000 of NH-31C (new NH-27)	Kokrajhar	M/s Royal Deep Construction Pvt. Ltd.
2	Patgaon at km 49.600	Kochugaon to Rakhaldubi section from Km. 30.000 to km 93.000 of NH-31C (new NH-27)	Kokrajhar	Under InVIT (NHIT-Eastern Projects Pvt. Ltd.)
3	Dahalpara at Km. 971.200	Rakhaldubi to Kaljhar section from Km 961.500 to Km 1013.000 of NH-31 (new NH-27)	Bongaigaon	
4	Galia at Km 1017.350	Kaljhar to Bezkuchi section from Km 1013.000 to Km 1040.300 of NH-31 (new NH-27)	Nalbari	
5	Madanpur at Km 1103.940	Bezkuchi to Amingaon section from Km 1040.300 to Km 1119.814 of NH-31 (new	Kamrup (R)	M/s M.B. Consortium

Sl. No.	Name of user fee plaza	NH section	District	Name of the Agency
		NH-27)		
6	Nazirakhat at Km 179.300	Amingaon to Jagiroad section Km 1119.814 to Km 1124.514 of NH-31 & Km 146.000 to Km, 205.000 of NH-37 (New NH-27)	Kamrup (M)	M/s Innovision Ltd.
7	Raha at Km. 254.514	Jagiroad to BorghatRotari section from Km. 205.000 to Km. 273.489 of NH-37 (New NH-27)	Nagaon	M/s M.B. Consortium
8	Mikirati Hawgaon at Km 33.625	BorghatRotari to Lanka section from Km 273.489 to Km 5.500 of NH-37 and from Km. 5.500 to Km. 35.862 of NH-36 and from Km 0.000 to Km. 22.000 of NH-54 (New NH-27)	Hojai	M/s Skylark Infra Engineering Pvt. Ltd.
9	Manderdisa at Km 62.400	Lanka to Hatikhali section from Km 22.000 to Km 83.400 of NH-54 (New NH-27)	Dima Hasao	M/s Inderdeep Construction Co.
10	Balachera Toll Plaza at Km 277.300	Balachera to Silchar section Km from 275.000 to Km 300.760 of NH-54 (New NH-27)	Cachar	M/s SPC Infrastructure Pvt. Ltd.
